

[Print](#)**Defective Case Register from 2025-11-01 to 2025-11-01**

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|---------------------|----------------------------------|-------------------|---|
| 1 | D-CRLLP/33343/2025 | MILLON KUMAR | 2025-11-01 | Period of Delay 334 days. I.A not filed.1. Date of judgement. and name of trial court in index ,not tally with annex.1. 2. Good grounds not mentioned in the petition |
| 2 | D-CRLA/33332/2025 | AMULYA RATNA PANDA | 2025-11-01 | Period of Delay 161 days delay.I.A. not filed. 2.page no12 and annx.5 are not neat. |
| 3 | D-CRLMC/33520/2025 | RABINDRA NATH PRUSTY | 2025-11-01 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defects. |
| 4 | D-CRLA/33565/2025 | JANMEJAYA KATIKIA | 2025-11-01 | 1.Period of Delay 129 days 2.Code Wrongly indicated 3.Year of P.S.Case No.wrongly furnished in page-3 |
| 5 | D-CMP/44945/2025 | SWAYAMJIT ROUT | 2025-11-01 | Between Pages No-13 and 14 one page is there to be numbered. |
| 6 | D-MACA/44987/2025 | RIMJHIMBALA PATI | 2025-11-01 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |
| 7 | D-WP(C)/44542/2025 | UMESH CHANDRA BEHURA | 2025-11-01 | 1. District name of the petitioner in cause title not tally with affidavit. 2. Synopsis not filed. |
| 8 | D-ABLAPL/33601/2025 | RONIT GHOSH | 2025-11-01 | i)F.I.R. date not correct in petition under annexure-1. |
| 9 | D-ABLAPL/33629/2025 | BICHITRA NARAYANA SATAPATHY | 2025-11-01 | 1. Name and address of Informant and her husband appearing in Para 2 be redacted. |
| 10 | D-RVWPET/44789/2025 | PRAKASH RANJAN BARIK | 2025-11-01 | WP(c) no. wrongly furnished in synopsis. |
| 11 | D-WP(C)/44418/2025 | DEBASIS SAHOO | 2025-11-01 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 12 | D-WP(C)/44589/2025 | SIDDHANT SARANGI | 2025-11-01 | Nomenclature of the case not furnished in V.nama. |
| 13 | D-ABLAPL/33630/2025 | SUSANTA KUMAR SAHU | 2025-11-01 | 1. Signature of the Deponent not tally with the name and address mentioned in the Affidavit. |
| 14 | D-WP(C)/44581/2025 | AJAY KUMAR TRIPATHY | 2025-11-01 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 15 | D-LAA/42602/2025 | KISHORE KUMAR JENA | 2025-11-01 | 1. C.Fee Payable left blank be filled up. |
| 16 | D-WA/44773/2025 | BIJAYA KUMAR BEHERA 1 | 2025-11-01 | i) Status of the parties not furnished. ii)Prayer repeat in appeal memo. |
| 17 | D-WP(C)/44626/2025 | DR.NIRANJAN SWAIN | 2025-11-01 | Date not mentioned in the v.nama.Address of the Honble Court not correctly mentioned in the I.A. 2..Petition not correctly addressed to Honorable Court |

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| 18 | D-BLAPL/33647/2025 | DIBYA CHARAN SWAIN | 2025-11-01 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. Authorization not mentioned in affidavit for petn.no.2. and name of trial court not mentioned in rej. order. |
| 19 | D-WP(C)/43889/2025 | LAXMI SHARMA | 2025-11-01 | This may be Registered as a CRLMP |
| 20 | D-WA/44767/2025 | SASWAT DAS,A.G.A | 2025-11-01 | Undertaking for filing of English Translated copy not filed. |
| 21 | D-BLAPL/33581/2025 | SATYA RANJAN MULIA | 2025-11-01 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. |
| 22 | D-BLAPL/33672/2025 | BIJAY KUMAR BEHERA | 2025-11-01 | FREE COPY / C.COPY OF REJ. OR. DTD.29-10-25 TO BE FILED. |
| 23 | D-WP(C)/44630/2025 | DR.NIRANJAN SWAIN | 2025-11-01 | Date not mentioned in the v.nama..Petition not correctly addressed to Honorable Court |
| 24 | D-CRLMC/33454/2025 | DEBADATTA MOHANTY | 2025-11-01 | 1. Page no.20 not filed. 2. Page no. 34 not legible |
| 25 | D-CRLMC/33526/2025 | KASHINATH PATTANAIK | 2025-11-01 | 1. Page no.33 not filed. 2. Annexure number not correctly furnished in the Prayer of the petition |
| 26 | D-ABLAPL/33701/2025 | BIPLABA P.B. BAHALI | 2025-11-01 | 1. Name of P.S. not mentioned in the address of the Pet. in C.T. 2. Paragraph declaration not correct. |
| 27 | D-BLAPL/33418/2025 | SHYAM MANOHAR | 2025-11-01 | 1. Annexure 2 and 4 are not properly paginated and A. fee is deficient. |
| 28 | D-ABLAPL/33637/2025 | PRAVASH CHANDRA JENA | 2025-11-01 | 1.Date of FIR mentioned in Date Chart not correct. 2. Name of the Informant appearing in Para 2 be redacted. |
| 29 | D-CRLA/33471/2025 | RAJIB LOCHAN PATTNAIK | 2025-11-01 | AU fee Rs 18.15 payable and not paid on c.copy of impugned judgement 1-Annexure-1 not marked at top of page No.14, 2-The name of trial court,date of judgement,case no,G.R.Case No. and P.S.Case No. wrongly furnished in para-1 of I.A.No.2945/2025 |
| 30 | D-BLAPL/33408/2025 | PRASANTA KUMAR JENA | 2025-11-01 | 1. Provision of Law is not correctly furnished in Cause Title. 2. Paragraphs in the petition is not properly serial numbered. 3. The name and address of the petitioner mentioned in Cause Title does not find place with that of at the top of Rejection order . 4. Special G.R. case No.191 of 2025 mentioned in Cause Title,petition and payer has been mentioned as Special case No.191 of 2025 in Rejection order. 5. A. fee is deficient. |
| 31 | D-WP(C)/44730/2025 | SWAPNA KUMAR OJHA | 2025-11-01 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |

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| | | | | 1. Dt of annex. 3 not tally with index. 2. sl.no.4 of affidavit not proper. 3.page no. 8 partially neat. |
| 32 | D-CRLA/33467/2025 | KIRANPRAVA KAR | 2025-11-01 | 1-Index appeal memo and I.A. are not in proper format, 2-Annexures are neither marked nor described in the body of appeal memo,index and also not properly arranged. 3-C.Copy/Free copy of impugned order/judgement not filed, 4- Judgement/Order under challenge is neither mentioned in the cause title nor in prayer, put up for S.R. after removal of above defects |
| 33 | D-ABLAPL/33623/2025 | SUSANTA KUMAR ROUT | 2025-11-01 | Date Chart not page marked in the Index. |
| 34 | D-ABLAPL/33640/2025 | PRABIR KUMAR RAY | 2025-11-01 | 1.Page marking of Date Chart not correct. 2. Certificate at page 5 not signed. |
| 35 | D-ABLAPL/33642/2025 | GAUTAM MISHRA | 2025-11-01 | 1. Name of P.S. not mention ed in the Address of the Petitioners. 2. Age and Fathers name of Pet. No. 4 not mentioned in C.T. 3. Occupation of Deponent not mentioned.. 4. Annexure 1 not attested. 5. Name of Pet No.2 in C.T. not tally with signature. |
| 36 | D-CRLREV/33473/2025 | BIPLABA P.B. BAHALI | 2025-11-01 | 1 Put SR after filing the C.,copy of Annex- 3 |
| 37 | D-MACA/44874/2025 | KISHORE KUMAR JENA | 2025-11-01 | date of judgement incorrect in being aggrieved |
| 38 | D-CRLMC/33529/2025 | AMITAV TRIPATHY | 2025-11-01 | 1. Annex-2 not filed as per mentioned in the body of the petition. |
| 39 | D-WP(C)/44735/2025 | BIJAYALAXMI SAHOO | 2025-11-01 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.18 19 ARE NOT NEAT. |
| 40 | D-ABLAPL/33643/2025 | LALIT SAHU | 2025-11-01 | 1.Name and Address of Informant and name of Victim appearing in Para 2 be redacted. |
| 41 | D-WP(C)/44664/2025 | CHITTA RANJAN PATTNAIK | 2025-11-01 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 42 | D-CRLMC/33543/2025 | TUKUNA KUMAR MISHRA | 2025-11-01 | 1. GR case and PS case number not correctly furnished in para no1 of the I.A. petition. |
| 43 | D-BLAPL/33421/2025 | PRINCE PATNAIK | 2025-11-01 | 1. The Lower Court mentioned in the Cause Title petition and prayer portion where the case is pending does not tally with that of Rejection order |
| 44 | D-ABLAPL/33698/2025 | SANJIB KUMAR BHANJADEO | 2025-11-01 | 1. Page no. 15 not neat and legible. |
| 45 | D-MACA/44861/2025 | BIJOY DASMOHAPATRA | 2025-11-01 | Period of Delay 6 days |
| 46 | D-WP(C)/44666/2025 | RANJIT SAMAL | 2025-11-01 | 1. Name of Father of the deponent on affidavit does not tally with cause title.2. Name of the deponent on affidavit not |

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| | | | | correctly furnished Solemnly affirmation para |
| 47 | D-CRLMP/33564/2025 | DEEPAK MOHAPATRA | 2025-11-01 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 48 | D-WP(C)/44737/2025 | ADHIRAJ MOHANTY | 2025-11-01 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PARAGRAPHS NOT CORRECT AND PAGE NO.15 NOT NEAT. |
| 49 | D-WP(C)/44674/2025 | RANJIT SAMAL | 2025-11-01 | 1. Deficit court fee of Rs.2/- not paid on V.nama. |
| 50 | D-MACA/44734/2025 | SALAUDDIN KHAN | 2025-11-01 | Period of Delay 1 day |
| 51 | D-WP(C)/44810/2025 | SANTOSH KUMAR MAHANTY | 2025-11-01 | Page no.55 not neat |
| 52 | D-WP(C)/44732/2025 | PRAFULLA KUMAR LENKA | 2025-11-01 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. page nos.87 and 94 are not neat. 2. sl. nos.4 and 6 are not proper in affidavit of I.A |
| 53 | D-WP(C)/44823/2025 | SAROJ KUMAR DASH | 2025-11-01 | Date not correctly mentioned in index in annexure-2. |
| 54 | D-RPFAM/44892/2025 | PRADIPTA VARMA | 2025-11-01 | good ground not furnished |
| 55 | D-WP(C)/44675/2025 | RANJIT SAMAL | 2025-11-01 | 1. Page no. 13 not neat and legible. |
| 56 | D-MATA/44942/2025 | CHITTA RANJAN SAHU | 2025-11-01 | MATA does not lie |
| 57 | D-WP(C)/44817/2025 | PRABHAT KUMAR DAS | 2025-11-01 | D.C. fee of Rs.18/- not paid.Ground column not mentioned. |
| 58 | D-MACA/32533/2025 | GIRIJA PRASAD DUTTA | 2025-11-01 | Period of Delay 55 days further SR after filling of proper c copy |
| 59 | D-CRLREV/33511/2025 | SUBHASIS MOHAPATRA | 2025-11-01 | 1.Authentication fee of 6.60 /- not paid. 1 Lower court case not tally in C.T . in connection with Annex-5 as per index. 2 Being Aggrieved not mentioned. 3. Paragraphs not mentioned in declaration. Good ground certificate not furnished. |
| 60 | D-OTAPL/44966/2025 | S.K. ROY CHOUDHARY, SR.S.C | 2025-11-01 | being aggrieved not furnished |
| 61 | D-BLAPL/33590/2025 | ANUPAM DASH | 2025-11-01 | 1. Subject code is not correctly furnished in Cause Title Index and A.Slip. 2. Paragraphs mentioned in the petition are not under the Affidavit. 3. Page No.11 is wanting and is not paginated properly in Annexure 1 |
| 62 | D-WP(C)/44651/2025 | DIPTI RANJAN SWAIN | 2025-11-01 | Page no.13 not properly arranged. |
| 63 | D-ABLAPL/33435/2025 | SARADA PRASAD DASH | 2025-11-01 | 1. Court fee on Cause Title has not been furnished |

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| 64 | D-ABLAPL/33626/2025 | JUGALA KISHORE PANDA | 2025-11-01 | 1.Synopsis and Date Chart not page marked in Index |
| 65 | D-WP(C)/44671/2025 | SUBHRANSU BHUSAN MOHANTY | 2025-11-01 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not furnished on declaration.2.Date notice under Annexures-1 and 8 does not tally with Index and para-3 and 11 respectively of the petition |
| 66 | D-RPFAM/45030/2025 | RASMI RANJAN DAS | 2025-11-01 | further SR after filling of c copy of order |
| 67 | D-ABLAPL/33702/2025 | NIRANJAN PANDA | 2025-11-01 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Court Fee of Rs.6 not paid. 2. Annexure 1 not attested. 3. Name of all the Petitioners not mentioned in Vakalatanama. |
| 68 | D-WA/45018/2025 | RAMA CHANDRA JENA | 2025-11-01 | 1. Period of Delay 22 days 2. Status of the parties not furnished. |
| 69 | D-WA/45042/2025 | PRAFULLA KUMAR KAR | 2025-11-01 | Put up for SR after filing of c. copy of impugned order |
| 70 | D-CRLREV/33450/2025 | AMIT PRASAD BOSE | 2025-11-01 | 1.Authentication Fee of Rs 6.60 /- not paid 2.Deficit Authentication fee Rs2.15/ not paid |
| 71 | D-CRLREV/33537/2025 | HIMANSHU SEKHAR MISHRA | 2025-11-01 | 1. Good ground certificate not furnished |
| 72 | D-CRLREV/33591/2025 | DEEPAK RANJAN PARIDA | 2025-11-01 | Authentication fee of rs 2. 75 /- not paid 2. Put SR after filing the C.copy annex-1 |
| 73 | D-WP(C)/43472/2025 | NIRANJAN SINGH (1) | 2025-11-01 | 1. Provision of law not correctly furnished. 2. Necessary correction be made on Index and body of the petition. 2. Date of order not correctly furnished 3rd line of page no.6 |
| 74 | D-CRLREV/33489/2025 | JYOTIRMAYA SAHOO | 2025-11-01 | 1.Paragraphs column and paragraphs not mentioned in Affidavit. 2. Undertaking not mentioned |
| 75 | D-BLAPL/33571/2025 | BIBHUTI BHUSHAN KUMBHAR | 2025-11-01 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. This case related to sexual offence, the name of victim, informant and address deleted from the petition as per Standing Order 3/2024 7 put up for S.R. thereafter. |
| 76 | D-BLAPL/33574/2025 | BIDYUTLATA MOHANTY | 2025-11-01 | Provision of Law not correctly mentioned in cause title. |
| 77 | D-CRLMA/33505/2025 | SAYANTAN PANDA | 2025-11-01 | .Subject Code incorrectly Mentioned |
| 78 | D-WP(C)/44639/2025 | DAYANIDHI MISHRA | 2025-11-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 79 | D-WP(C)/44653/2025 | DIPTI RANJAN SWAIN | 2025-11-01 | Put up for S.R. after page marked in Index. |
| 80 | D-CMAPL/44706/2025 | BHUBANANANDA LENKA | 2025-11-01 | Put up for SR after filing of c. copy of impugned order. |
| 81 | D-ABLAPL/33670/2025 | DEBASIS SAHOO | 2025-11-01 | i)Page no 9 and 11 not legible. |
| 82 | D-ABLAPL/33678/2025 | BIJAY KUMAR BEHERA | 2025-11-01 | i) Date of F.I.R. not correct in date chart |
| 83 | D-WA/45027/2025 | SANJAY RATH,A.G.A | 2025-11-01 | i) Legible copy of page no. 64 to be filed. ii) Provision of law not correctly furnished in I.A. |
| 84 | D-WA/44705/2025 | MANOJ KUMAR MOHANTY | 2025-11-01 | C. copy of impugned order not filed. i) Status of the parties not furnished. ii) Appellant and respondent no. 40 to 43 not are party in wp(c). iii) Legible copy of page no. 47 145 are to be filed. iv) Undertaking for filing of English translated copy not filed.v) Put up for SR reg. calculation of limitation after filing of c. copy of impugned order. |
| 85 | D-ABLAPL/33427/2025 | SURYAKANTA DWIBEDI | 2025-11-01 | 1. Page No. 9 10 and 14 are not properly legible and Annexure 1 is not attested |
| 86 | D-WP(C)/44703/2025 | AMIT PRASAD BOSE | 2025-11-01 | Annexure -3 not neat |
| 87 | D-RSA/42946/2025 | T.NARAYANA.MURTY | 2025-11-01 | 1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid. (b) Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid 2. C.Fee Payable be corrected in the Appeal Memo.3.The Case No mentioned in the A-2 does not tally with the Index |
| 88 | D-ABLAPL/33684/2025 | AMITAV TRIPATHY | 2025-11-01 | i) P.S. case no. not correct in para -2 of the petition |
| 89 | D-BLAPL/33584/2025 | SATYA RANJAN MULIA | 2025-11-01 | 1. The name of the petitioner No. 2 mentioned in the Cause Title does not tally with that of his signature in V.Nama |
| 90 | D-MACA/44687/2025 | PRASANTA KUMAR MAHALI | 2025-11-01 | Period of Delay 136 days 2.statutory deposit not made |
| 91 | D-WP(C)/44711/2025 | LAXMIKANTA TRIPATHY | 2025-11-01 | Date of order not correct in annexure-6.Page no. 46 not neat. |
| 92 | D-BLAPL/33561/2025 | JUGALA KISHORE PANDA | 2025-11-01 | Paragraphs incorrectly mentioned in Petition and declaration of the Affidavit. |
| 93 | D-BLAPL/33452/2025 | ASIT KUMAR JENA | 2025-11-01 | 1. The name of the petitioner mentioned in Date chart is not correct. 2. Page No. 12 is not legible properly. 3. P. S. Name of the petitioner in residential address mentioned in the Cause Title and V.Nama do not tally with that of Rejection order |
| 94 | D-CRLMC/33598/2025 | SIDHESWAR MALLIK | 2025-11-01 | 1. Synopsis and Date chart not alphabetic paginated in Index. |
| 95 | D-MACA/44896/2025 | RAJIB LOCHAN PATTNAIK | 2025-11-01 | AU fee Rs 2 not paid |
| 96 | D-WP(C)/45141/2025 | PRADYUMNA KUMAR SAHOO | 2025-11-01 | Annexure-9 not available in file.Page nos .65 and66 not neat. |

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| 97 | D-WP(C)/44857/2025 | SIDHANT DWIBEDI | 2025-11-01 | 1. Date of claim petition not tally para- 5 as per index . |
| 98 | D-CONTC/44876/2025 | ADV. | 2025-11-01 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 99 | D-WP(C)/44616/2025 | DILIP KUMAR PALIT | 2025-11-01 | 8-CAUSE TITLE NOT IN ORDER. |
| 100 | D-ABLAPL/33656/2025 | SHYAM SUNDAR CHHUALSINGH | 2025-11-01 | i) page no. 10 11 not legible. |
| 101 | D-ABLAPL/33665/2025 | ROHIT RANJAN RAY | 2025-11-01 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Page no. not correct in index and book mark.ii) For further SR. |
| 102 | D-CMAPL/45111/2025 | SANJIB MOHANTY | 2025-11-01 | Synopsis and date chart not filed. Provision of Law In correct |
| 103 | D-ABLAPL/33573/2025 | SOUMYA RANJAN MOHANTY | 2025-11-01 | 1. As per record,Annexure-1 not properly page marked in Index. |
| 104 | D-RSA/43947/2025 | SATYAJIT MAHAPATRA | 2025-11-01 | 1. Cause Title Not in order.R-5 A stranger not made Party in the courts below. 2. The discrepancy in the name of R-1.b as per Trial Court be reconciled. |
| 105 | D-CONTC/44937/2025 | SHANTI PRAKASH MOHANTY | 2025-11-01 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 106 | D-BLAPL/33542/2025 | RAMA CHANDRA JENA | 2025-11-01 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. This case related to sexual offence, the name of victim, informant and address deleted from the petition as per standing order 3/2024 and put up for S.R thereafter. |
| 107 | D-CONTC/44827/2025 | BIDYALOK MOHAPATRA | 2025-11-01 | 1.WPC(OA) No.358/2023 wrongly furnished Instead of 358/2018 in C.T. |
| 108 | D-CRLMC/33580/2025 | SOUMYA RANJAN DAS | 2025-11-01 | 1. PS case number not correctly furnished in cause title. |
| 109 | D-CMAPL/45136/2025 | RANJAN KUMAR ROUT | 2025-11-01 | Put up for SR after filing of c. copy of impugned order |
| 110 | D-ABLAPL/33699/2025 | BIBHUTI BHUSAN SWAIN | 2025-11-01 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.The name and address of the petitioner have not been furnished in V>Nama. |
| 111 | D-ABLAPL/33579/2025 | BIRAJA PRASAD NANDA | 2025-11-01 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. |

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| | | | | 1. Age of the deponent on affidavit does not tally with cause title. |
| 112 | D-CRLMC/33664/2025 | SUDHANSU SEKHAR JENA | 2025-11-01 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of impugned order not correctly mentioned in cause title. |
| 113 | D-BLAPL/33533/2025 | BHARAT JALLI | 2025-11-01 | Pagination of Annexure-2 not correct. |
| 114 | D-CRLMC/33609/2025 | BYOMAKESH TRIPATHY | 2025-11-01 | 1. Synopsis and date chart not alphabetic paginated in Index. |
| 115 | D-ABLAPL/33527/2025 | SEKH ZAKIR HUSSAIN | 2025-11-01 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after |
| 116 | D-BLAPL/33567/2025 | JUGALA KISHORE PANDA | 2025-11-01 | Paragraphs mentioned incorrectly in declaration of the Affidavit. |
| 117 | D-RSA/43571/2025 | DEBABRATA DASH | 2025-11-01 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 118 | D-ABLAPL/33659/2025 | SHYAM SUNDAR CHHUALSINGH | 2025-11-01 | i) page nos. 10 11 not legible. |
| 119 | D-CRLMC/33600/2025 | BIBHUTI RANJAN MOHANTY | 2025-11-01 | 1. Date of order under Annexure-3 does not tally with Index. |
| 120 | D-CRLMC/33606/2025 | BYOMAKESH TRIPATHY | 2025-11-01 | 1. Synopsis and Date chart not alphabetic paginated in Index. |
| 121 | D-WP(C)/44801/2025 | JIBAN RANJAN DASH | 2025-11-01 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.10 not neat and name of executant no.2 in cause title, not tally with signature in v.nama. |
| 122 | D-RVWPET/44893/2025 | SAURENDRA RAUTRAY | 2025-11-01 | Court Fee Payable Rs-23/-, Rs-6/-paid. Rs-17/- to be paid. |
| 123 | D-CONTC/45044/2025 | AMIT PRASAD BOSE | 2025-11-01 | Age of the petitioner not properly mentioned in cause title as per annex.1 |
| 124 | D-ABLAPL/33539/2025 | RAGHUNATH BISWAL | 2025-11-01 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after |
| 125 | D-RSA/41271/2025 | PRASANNA KUMAR SWAIN | 2025-11-01 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Period of Delay 30 days 2. Page No-46 repeated twice be arranged properly. |
| 126 | D-WP(C)/44594/2025 | DR.NIRANJAN SWAIN | 2025-11-01 | Date not mentioned in the v.nama.Address of the Honble Court not correctly mentioned in the I.A of the petition..Petition not correctly addressed to Honorable Court |

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| 127 | D-ABLAPL/33660/2025 | BASUDEV BARIK | 2025-11-01 | i) ABLAPL no.8274 Of 2022 not mentioned in Reference certificate. |
| 128 | D-ABLAPL/33704/2025 | AMRIT MISHRA | 2025-11-01 | 1.Name of P.S. not mentioned in the address of the Pet. in C.T. |
| 129 | D-WA/44946/2025 | SASWAT DAS,A.G.A | 2025-11-01 | Put for SR reg. calculation of limitation after disposal of I.A. filed for dispensing with. |
| 130 | D-RSA/43719/2025 | SABITA RANJAN PATTNAIK, A.G.A | 2025-11-01 | Appellants No-1 and 2 being absconding in the C.Copy of the L.A.Court be incorporated. |
| 131 | D-WA/45009/2025 | RAMA CHANDRA JENA | 2025-11-01 | Period of Delay 22 days 2. Status of the parties not furnished. |
| 132 | D-ABLAPL/33789/2025 | AUROVIND PATTNAIK | 2025-11-01 | 1. Page marking of Ann.2 in the Index not correct. 2. Page marking of Annexure 2 not proper. Last page not marked. Index be corrected accordingly. |
| 133 | D-ABLAPL/33482/2025 | DEEPAK KUMAR SAHOO | 2025-11-01 | 1. Occupation of the deponent not furnished in Affidavit |
| 134 | D-CRLMC/33443/2025 | | 2025-11-01 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Op. no.2 is Minor has not been represented through Legal Guardian in cause title. 2. Date of order not correctly furnished in 11th line of the para no.16 and under Annexure- 4 in Index. 3. Serial number in Index not correctly furnished. 4..mobile Phone Numbers Of All The Signing Advocates Not Indicated 5..Name Of The Filing Advocate Not In Capital Letters In The Petition |
| 135 | D-RPFAM/45024/2025 | RAMDAS ACHARY | 2025-11-01 | RPFAM does not lie |
| 136 | D-CONTC/44935/2025 | ADV. | 2025-11-01 | put up for S.R after filing of latest order passed in I.A.NO.15417/2022. |
| 137 | D-CRLMA/33621/2025 | SHIB SHANKAR MOHANTY | 2025-11-01 | Put up for SR after filing of c. copy of impugned order. |
| 138 | D-WP(C)/44791/2025 | BIJAY KUMAR MISHRA | 2025-11-01 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 27 not neat. |
| 139 | D-WP(C)/44627/2025 | GOPINATH MISHRA | 2025-11-01 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Index page marking not correctly mentioned.D.fee of Rs.50/- not paid in the v.nama.Page 42 and 43 not neat. |
| 140 | D-WP(C)/44800/2025 | GOBARDHAN NAYAK | 2025-11-01 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.50/- to be paid on v.nama. |
| 141 | D-LAA/44859/2025 | SOUMYA JYOTI BISWAL | 2025-11-01 | Valuation and C.Fee Payable not furnished.I.A No-235/2025 filed for exemption of C.Fees.Put up after disposal of the said I.A for computing limitation. |

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| 142 | D-EXP/40870/2025 | NIRANJAN BISWAL | 2025-11-01 | 1.Period of Delay 77 days delay. I.A. not filed. |
| 143 | D-WP(C)/44802/2025 | BIREN SANKAR TRIPATHY | 2025-11-01 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. RS.50/- TO BE PAID ON V.NAMA. |
| 144 | D-CONTC/44978/2025 | ADHIRAJ MOHANTY | 2025-11-01 | 1. page no.12 not neat.2.dt. in annex.2 not tally with para.2.(9). 3 cause title in annex.1 to be filed. |
| 145 | D-BLAPL/33649/2025 | SANGRAM KESHARI ROUT | 2025-11-01 | p.s.no. in rej. order, not tally with cause title and FIR. |
| 146 | D-ABLAPL/33703/2025 | BIPLABA P.B. BHALI | 2025-11-01 | 1. The name and address of the petitioners have not been mentioned in V.Nama. 2.Provision of Law is not correctly furnished in Cause Title |
| 147 | D-LAA/44559/2025 | AJAY KUMAR ROY (SR. PANEL COUNSEL) | 2025-11-01 | Valuation and C.Fee Payable be correctly furnished.Put up for further S.R after payment of D.C.Fees for limitation. |
| 148 | D-CMAPL/44648/2025 | PRAMOD KISHORE CHAND | 2025-11-01 | Relation of the Petitioner no 2 and 3 with deceased does not tally with Anx-2 |
| 149 | D-RSA/44514/2025 | P. V. BALAKRISHNA | 2025-11-01 | Put up after filing of C.Copy of Judgment of Both the Lower Courts for further S.R |
| 150 | D-CONTC/45021/2025 | DEBENDRA KUMAR MOHANTY | 2025-11-01 | cause title of annex.1 to be filed |
| 151 | D-BLAPL/33507/2025 | SAGARIKA SAHOO | 2025-11-01 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos.38 60 and 61 not neat and legible.2.Page no.14 not properly rotate. |
| 152 | D-RSA/44583/2025 | SUKANTA KUMAR NAYAK | 2025-11-01 | Put up for further S.R after payment of C.Fee of Rs.300/- for computing the period of limitation. |
| 153 | D-BLAPL/33479/2025 | ALOK KUMAR KAR | 2025-11-01 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S. r there after |
| 154 | D-CRLMC/33752/2025 | SAPAN KUMAR LENKA | 2025-11-01 | 1. 2nd paragraph of the cause title in I.A. petition not correctly furnished. |
| 155 | D-CRLMC/33466/2025 | BIJAY KUMAR MOHANTY | 2025-11-01 | 1. PS case number not correctly furnished in para no.11. |
| 156 | D-ABLAPL/33655/2025 | KULDEEP MOHANTY | 2025-11-01 | 1. Para 9 missing in the Petition. |
| 157 | D-MACA/44918/2025 | GIRIJA PRASAD DUTTA | 2025-11-01 | 1. Period of Delay 73 days |

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 01-11-2025 (CASES FILED BEFORE 2024)

| Sl no. | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
|---------------|----------------------|--------------------|---|---|
| 1 | CMAPL/585/2022 | CMAPL/585/2022 | ADV. | OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER |